

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 17502/2019

(Arising out of impugned final judgment and order dated 01-10-2018 in SA No. 918/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

PREM NARAYAN MISHRA

Respondent(s)

(IA No.91909/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.91910/2019-EXEMPTION FROM FILING O.T. IA No. 139280/2019 - EXEMPTION FROM FILING O.T.)

Date : 21-07-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Harish Pandey, AOR

For Respondent(s) Mr. Praveen Swarup, AOR
Ms. Payal Swarup, Adv.
Mr. R.k. Singh, Adv.
Mr. K.p. Singh, Adv.
Mr. Devesh Maurya, Adv.
Mr. Vinod Kumar Mantoo, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on a non-miscellaneous day during second week of September, 2023.

In the meanwhile, pleadings, if any, be completed.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(DIPTI KHURANA)
ASSISTANT REGISTRAR